



Year 2022-23

I, Vikas Kumar son/daughter/wife of Uma Kant Singh. aged-27 Years, belonging to Secretariat service and presently working as Assistant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
No.	100.400 (600 1600 07 V 20 K 10)	88	Smt. Puja Rani	s example	i	
(i)	Cash	10,000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	H				
(iii)	Bonds, Debentures and shares in Companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	66,000/- P/A			,	
(v)	Motor Vehicles (details of make, etc.)	TVS Apache RTR160 No-BR01ET3186 Worth-90,000/-				
(vi)	Jewellery (give details of weight and value)	50g Gold	100g Gold 200g Silver			
(vii)	Other assets, such as values of claims / interests					

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Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the

employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
''			Smt. Puja Rani			380 90
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value				-	
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 09.02.2021	
(a)	(i) Loans from Banks	SBI Bihar Vidhan Mandal	15,00,000/-	
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

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	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DSBPK5471H
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	
	(iii) Sales Tax [Only in case of proprietary business]	
	(iv) Property Tax	

C Personal Detail		
GPF/CPF/PRAN No.	:-	110104056419
Gender	•	M (M/F)
Date of Birth) - -	0 2 0 2 1 9 9 6 (DD/MM/YYYY)
Class/Group	1-	B (A/B/C)
Cadre	;-	Bihar Legislative Assembly Secretariat Service
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:=	Gaya
I hereby declare that	the a	bove details are true to the best of my knowledge and belief
		Signature: Vikanh RoMar
^		Name of Employee: Vikas Kumar
Place: (7049		Designation: Assistant
Place: 67049 Date: 21/02/2023		Department: Bihar Vidhan Sabha Secretariat

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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